

# **NATIONAL LOK ADALAT**

**22<sup>nd</sup> day of April, 2018**

**COURT ROOM NO. 33**

**2<sup>nd</sup> FLOOR, CENTENARY BUILDING**

## **NOTICE**

**All concerned may kindly take note that HCLSC has received the following records from the concerned Department(s) against requisition issued on the basis of an application received from M/s. CESC Ltd only :**

<b>SL No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>
1	WP 16951W/2006	Rabindra Shaw v/s C.E.S.C LTD
2	WP 17118W/2006	Marie D'Souza v/s C.E.S.C LTD
3	WP 19791W/2006	Ramjatan Mahato v/s C.E.S.C LTD
4	WP 20961W/2006	MD. Aftab Khan v/s C.E.S.C LTD
5	WP 20405W/2006	MD. Amanullah v/s C.E.S.C LTD
6	WP 5526W/2006	Ajaz Ahmed Khatri v/s State of W.B
7	WP 20095W/2006	MD. Serajuddin v/s C.E.S.C LTD
8	WP 19933W/2006	Francas Raj v/s C.E.S.C LTD
9	WP 20404W/2006	Anwarul Hassan & ORS. v/s C.E.S.C LTD
10	WP 18487W/2008	Ramsevak Das v/s C.E.S.C LTD & ORS.
11	WP 23549W/2006	MD. Ibrar Ahemed Warsi v/s C.E.S.C LTD
12	WP 21505W/2006	Fatma Khatoon v/s C.E.S.C LTD
13	WP 24403W/2008	Kazi Nurul Huda v/s C.E.S.C LTD, Victoria House & ORS.
14	WP 25418W/2008	Abdul Rahaman v/s C.E.S.C LTD & ORS.
15	WP 1007W/2011	Feroz Akhtar & ORS. v/s C.E.S.C LTD
16	WP 28919W/2013	Sandip Saria v/s C.E.S.C LTD & ORS.
17	WP 1011W/2011	Nausar Ali & ORS. v/s C.E.S.C LTD & ANR
18	WP 11997W/2011	Probhas Sadhukhan v/s C.E.S.C LTD & ORS.
19	WP 1182W/2007	Pradip Kumar Gupta v/s C.E.S.C LTD
20	WP 5681W/2009	Pradip Kumar Gupta v/s C.E.S.C LTD & ORS.
21	WP 21324W/2009	Raj Kumar Tibrewalla v/s C.E.S.C LTD & ANR
22	WP 22484W/2009	Sanatan Patra v/s C.E.S.C LTD & ORS.
23.	WP 5033W/2010	Rita Shaw v/s C.E.S.C Ltd. & OTHRs.
24.	WP 19792W/2006	Munna Hasim v/s C.E.S.C LTD
25.	WP 22070W/2006	Atiar Rahaman Mallik v/s C.E.S.C LTD.

**It may be further noted that the HCLSC office has not received any application jointly signed by both parties to any case requesting that the matter be placed before the National Lok Adalat. Only such matters where all parties appear either in person or through their Ld. Advocates, will be taken up by the Lok Adalat.**

**Secretary**

**High Court Legal Services Committee**